## Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From ... 39 ... phul Palath. Constituency (Name of the Constituency)

Unulian Devison/daugh: or/wife of Dev noth yadav ... years, resident of Siswa boards ... (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-(strike out whichever is not applicable)

Dal united (name of the political party ) / am contesting as an (1) I am a candidate set up by Tawta Independent candidate.

## (2) Details of PAN and status of filing of Income tax return :

S1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self	ARSPD0762E	Zero	200
2.	Spouse- Dechadryadav	ACSPY 97156	7986	Z870
3.	Dependent I Many Kyma	ARBPY8299N	Zero	2620
4.	Dependent 2 pungh Kumaru	BAOPK 3857N	200	zero
5.	Dependent 3	Zero	2880	Zero

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Not applicable
(b)	Name of the court, Case No. and Date of order taking cognizance :	Not applicable
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Not applicable

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Not	opplicable
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	Not	appliable

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

### A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

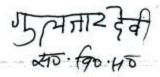
S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	50,000	70,000	401000	30,000	2000
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit		5.6.1 Pages 10839461205 5178.97 PS ALLahabad	299 487 RS 2987-74 S.B.1 UT 19103 2006 765103	unimbank ofindia 301020109 19717 30486 AZIAHABAN SA-210871 20852 PS-49497	2000
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Zero	zero	200	Z820	2000
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	1-7-CPLN 5-316-732.99 R5-501000 SLOWINGUAN SLOWINGUAN	12 cfol NO 531106 249 535787023 20000000000	LIC POLIVO 5357 211016 PLI 100000	Zem	Zeso
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	No	No	No	No	No
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	501000 1650,000	79m	Moster FYCLE 2014 71500 PS		7410
(vii)	The state of the s	SONA 15094 M20000 SILVEY 5WY		Zero	85140000 SHEY!	zen

Any other assets such as value of	Low Carth to				
Claims/interest	FW150,000	zero	2000	Zero,	
(ix, Gross Total value	2415000	380178	252487	217995	

Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land - Location(s) Survey number(s)	2680	2000	1320,1321, 1340,1322, 135,2136	zemo	2680
	Area (Total measurement in acres)	zero -	2080	1693	200	200
5	·Whether inherited property (Yes or NO)	2000	2010	735,2136	7620	2030
	Date of purchase in case of self acquired property	zero	Zero	7.2.11	2000	2630
	Cost of Land (in case of purchase)at the time of purchase	2000	zero	213's Boundary	2630	zero
	Any investment on the land by way of development, construction etc.	Zen	zero	SOLAKH	Zen	zero
	Approximate Current market value	Zen	zen	1320	2000	2000
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Zem	zen	3000	Zen	2000
	Area (Total measurement in sq. ft.)	200	2000	yes	Zen	zero
	Whether inherited property (Yes or NO)	zen	2020	Tero	zen	2630
	Date of purchase in case of self acquired property	Zen	2000	700	760	zew
	Cost of Land (in case of purchase) at the time of purchase	2620	Zero	Zeno	पनवर्गाः भूकार वाउउरिकाल २००० ५५०	zen
2	Any Investment on the land by way of development, construction etc.	2000	zero	2000	10 Lakh	zero
	Approximate Current market	Zen.	zen	Zero	zen	2000
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	7620	Zexo	2000	2680	200
	Built up Area (Total measurement in sq. ft.)	2620	Zem	Z630	Zero	Zen



	Y haher inherited property ("cs.or.NO)	Zen	zen	Zeno	200	2632
0.77	Date of purchase in case of serf acquired property	Zen	Zew	Zem	zen	ZROO
	C ust of property (in case of pr rchase) at the time of pr rchase	Zero	Zen	2830	zen	200
I Se	Any Investment on the property by way of development, construction etc.	2000	700	700	Zeno	ZENO
150	Approximate Current market value	Zexo	8,00	Zero	2000	2000
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)		siswabut		-	. ~
	Area (Total measurement in sq. ft.)		200054F	-	-	-
	Built up Area (Total measurement in sq. ft.)		100059	-	_	-
	Whether inherited property (Yes or NO)	=	725	_	-	-
1	Date of purchase in case of self acquired property	-		-	-	-
1	Cost of property (in case of purchase) at the time of purchase	÷	Ent		-	-
- 9	Any Investment on the land by way of development, construction etc.		-4.2		-	-
	Approximate Current market value		325000	00	-	-
v)	Others (such as interest in property)	- Tr. 1/3	- 70(7)		-	-
vi)	Total of Current Market Value of (i) to (v) above	-	765500 =	00 -	270500	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) Deobath	Dependent-1	Dependent-2 punowikh	
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	0/11	0.1913	. =	-	-
J's	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of loan	-	2-4	-		-

Property (	Any other liability	_	-	_	1-	T_
l len	Grand total of liabilities		-		·	+
(ii)	Government Dues: Dues to departments dealing with government accommodation	-	-			-
	Dues to departments dealing with supply of water			-	_	-
	Dues to departments dealing with supply of electricity	_	_	<u></u>	_	_
	Dues to departments dealing with supply of telephones/mobiles	-	_	_	-	
	Dues to departments dealing with government transport (including aircrafts and belicopters)	V-125	_	_	-	- "
	Income Tax Dues	-		_	_	-
	Wealth Tax Dues		_		-	_
	Service Tax, Dues	-		-	1	-
	Municipal /Property Tax Dues					
	Sales Tax Dues					-
	Any other dues		-		1	-
1	Grand total of all Govt. dues		-		-	-

(7) Details of profession or occupation	(7)	Details of	profession	or occupation
---	-----	------------	------------	---------------

# 

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	willing Devi
3.	Number and Name of the constituency and state	vill+po- Siswabashy
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	39, Phulparath
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Noany

	1	AN of Candidate			es for which I noome Tax Reti		1.,40	Hermene Stone
		) Spouse:						
6.	-	) Dependents  Details	of Assets and	Liabilit	les in runees			·
		Description	Self	Spouse		Depender	nt-II	Dependent-III
۸.		Moveable Asset (Total value)	2445000		252487			_
B.		Immovable Asset		-		_		
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	_	5	765500	2705	00	
1000	(ii)	Approximate Current Market Price of Asset (Total Value)	_		1175000	-	-	_
		Liabilities	_ ,	~	_	-		
		(i) Government dues (Total)	_		_	-		
3		(ii) Loans from Bank, Financial Institutions and others (Total)	-	_	-	_		
1.	((	ghest educational qualific Dive details of School / Uniurse) (Name of the School	iversity educat	ion with	full form of the	certificate/	diplo	nma/ degree

#### VERIFICATION

3.6					
I, the deponent, above best of my knowledge declare that:	named, do hereby verify and o and belief, no part of it is fals	declare that the contents of the and nothing material has b	nis affidavit a een conceale	re true and o	correct to the
<ul><li>(a) there is no case of o</li><li>(b) I. my spouse, or m</li><li>above.</li></ul>	conviction or pending case age by dependents do not have any	inst me other than those me asset or liability, other than	ntioned in iter those mention	ns 3 and 4 a ned in items	bove; 5 and 6
ALCO PET					_8
Verified at	this the	day of		2	
	111111111111111111111111111111111111111				
			- 1	1. 1.	

गुल्मार देवी

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.